

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 66

Dated Guwahati, the 26th July, 2021

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to allot / re-allot the Courts and Office Chambers to the Hon'ble Judges with immediate effect as follows: -

Sl.No	Name of Hon'ble Judges	Court No.	Floor
1.	Hon'ble Mr. Justice N. Kotiswar Singh	Court No.2	1st Floor
2.	Hon'ble Mr. Justice M.R.Pathak	Court No.3	1st Floor
3.	Hon'ble Mr. Justice Michael Zothankhuma	Court No.4	1st Floor
4.	Hon'ble Mr. Justice Suman Shyam	Court No.5	1st Floor
5.	Hon'ble Mrs. Justice Rumi Kumari Phukan	Court No.6	1st Floor
6.	Hon'ble Mr. Justice Songkhupchung Serto	Court No.7	1st Floor
7.	Hon'ble Mr. Justice A. M. Bujor Barua	Court No.8	2nd Floor
8.	Hon'ble Mr. Justice Kalyan Rai Surana	Court No.9	2nd Floor
9.	Hon'ble Mr. Justice Prasanta Kumar Deka	Court No.10	2nd Floor
10.	Hon'ble Mr. Justice Nelson Sailo	Court No.11	2nd Floor
11.	Hon'ble Mr. Justice Ajit Borthakur	Court No.12	2nd Floor
12.	Hon'ble Mr. Justice Hitesh Kumar Sarma	Court No.13	2nd Floor
13.	Hon'ble Mr. Justice Sanjay Kumar Medhi	Court No.14	3rd Floor
14.	Hon'ble Mr. Justice Nani Tagia	Court No.15	3rd Floor
15.	Hon'ble Mr. Justice Manish Choudhury	Court No.16	3rd Floor
16.	Hon'ble Mr. Justice Soumitra Saikia	Court No.17	3rd Floor
17.	Hon'ble Mr. Justice Parthiv Jyoti Saikia	Court No.18	3rd Floor
18.	Hon'ble Mr. Justice S. Hukato Swu	Court No.19	3rd Floor
19.	Hon'ble Mr. Justice Robin Phukan	Court No.20	3rd Floor

By Order,

Sd/-Romen Baruah
REGISTRAR (ADMN.)

Cont...

Memo No. HC III - 77/ 2005/ 3287-3301/G dated 26th July, 2021

Copy to: -

1. The Registrar (Vigilance/Judl./Admn./Estt), Gauhati High Court, Guwahati.
- ✓ 2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun. He/She is requested to place the Order before Hon'ble Judge stationed at respective Outlying Benches.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Court Manager, Gauhati High Court, Guwahati
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Pvt. Secretary to Hon'ble Mr./ Mrs. Justice _____ , Gauhati High Court, Guwahati. He/She is directed to move to the respective PS rooms attached with Chambers of Hon'ble Judges.
10. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Order in the website of the Gauhati High Court.
11. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
12. The Court Officer No.1 & 2, Gauhati High Court, Guwahati. He is requested to make necessary arrnagement in this regard.
13. The Court Master, Court No. (_____), Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (ADMIN)

